

(b) No.

(c) The question does not arise.

#### Exploration of Mineral Oil

42. **Shri Radha Raman:** Will the Minister of Steel, Mines and Fuel be pleased to lay on the Table a statement showing:

(a) the names of the countries which have promised assistance to the Government of India for the exploration of mineral oil;

(b) the nature of the assistance promised and the manner in which such assistance will be received from each of them; and

(c) to what extent such assistance has been received so far?

**The Minister of Mines and Oil (Shri K. D. Malviya):** (a) to (c). A statement giving the required information is laid on the Table of the House. [See Appendix I, annexure No. 28.]

#### Grants for Secondary Education

43. **Shri D. C. Sharma:** Will the Minister of Education and Scientific Research be pleased to state:

(a) the total amounts granted during 1956-57 to the various States in connection with Secondary Education, State-wise; and

(b) the amounts actually utilised by the States?

**The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall):** (a) A statement is laid on the Table of the Sabha. [See Appendix I, annexure No. 29.]

(b) The information is being collected from the State Governments and will be laid on the Table of the Sabha in due course.

#### Breach of Traffic Regulations

44. **Shri D. C. Sharma:** Will the Minister of Home Affairs be pleased to state:

(a) the number of police officers who have been challenged for breach

of traffic regulations in Delhi State from the 1st October, 1956 to the 30th April, 1957; and

(b) the action taken against them?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):** (a) and (b). No police officer was challenged for breach of traffic regulation, but departmental action was taken against six constables.

#### Institute for the Blind

45. **Shri D. C. Sharma:** Will the Minister of Education and Scientific Research be pleased to state:

(a) whether Government are subsidising any institution for the blind; and

(b) if so, the grants-in-aid made to any Blind society during 1956-57?

**The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall):** (a) Yes, Sir.

(b) A statement containing the requisite information is attached. [See Appendix I, annexure No. 30.]

#### Illegal Entry into India

46. **Shri D. C. Sharma:** Will the Minister of Home Affairs be pleased to state:

(a) the number of persons convicted on account of entering India without valid passports during 1956 and 1957 so far; and

(b) the number of persons who have refused to go back to Pakistan after the expiry of their term of imprisonment during the same period?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):** (a) and (b). The information is being collected and will be laid on the Table of the House in due course.

#### Qutab Minar

47. **Shri D. C. Sharma:** Will the Minister of Education and Scientific Research be pleased to state: